

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4768/2001

(From the judgement and order dated 09/08/2000 in FMA 181/90
of The HIGH COURT OF CALCUTTA)

UMA SHANKAR AGARWALA

Petitioner (s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.
(With prayer for interim relief)
With

Respondent (s)

SLP(C)No.4797/2001,SLP(C)No.4800/2001,SLP(C)No.4804/2001,SLP(C)No.4806/2001,
SLP(C)No.4865/2001,SLP(C)No.4873/2001,SLP(C)No.4882/2001,SLP(C)No.4884/2001,
SLP(C)No.4885/2001,SLP(C)No.4908/2001

Date : 30/03/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Mr. Bhaskar P. Gupta,Sr.Adv.
Ms. Bina Gupta,Adv.
Mrs. Rakhi Ray,Adv.
Ms. Vanita Bhargawa,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.

.SP2

Special Leave Petitions are dismissed.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master